

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4691
ANSWERED ON:12.08.2014
USE OF BLACK FILM .SHRI ANOOP MISHRA
Mishra Shri Anoop

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the use of black films in the side glass/wind screen of cars is permissible to a certain extent in Delhi and other States;
- (b) if so, the permissible percentage thereof;
- (c) whether any directive has been issued to traffic police in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (d): The Hon'ble Supreme Court in CWP No. 265/2011 titled Avishek Goenka vs. Union of India vide its order dated 27.4.2012, has prohibited the use of black films of any VLT (Visual Light Transmission) percentage or any other material upon the safety glasses, wind screens (front and rear) and side-glasses of all vehicles throughout the country. Delhi Police has been directed for strict compliance of the order of the Hon'ble Supreme Court.